

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 252
68(ND)14

IN THE MATTER OF:

Paramjit Singh Bawa

... **Applicant/Petitioner**

Versus

M/s Bawa Promoters Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 06.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

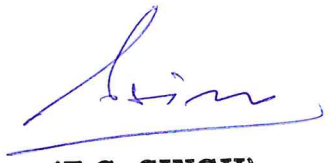
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Shatadru Chakraborty, Advocate for Respondent No. 6, Mr. Ankur S. Kulkarni Adv. for Petitioners

ORDER

Renotify this case on 17.08.2021


(T.S. SINGH)
COURT OFFICER